(d) Steps being taken by the Government to achieve capacity additions targets are as under

- (i) Targets were fixed in consultation with the states and Central Power Sector Utilities on the basis of identification of individual projects.
- (ii) Monitoring mechanism has been strengthened. Project specific coordinators identified in Central Electricity Authority for expediting and assistance of project authorities.
- (iii) Review meetings are held with Project authorities for identifying bottlenecks and taking corrective measures.
- (iv) Visits are made by officers to the various projects under construction and various bottlenecks are identified arid solution thereof are decided in consultation with the project authorities. In addition, high level meetings are held for major projects with the state authorities.
- (v) Meetings are held With major equipment suppliers and other major contractors executing the major works of dam, head race tunnel, power house etc for solving the major constraints delaying the execution of the projects at project site/their works.
- (vi) Regular review meetings are held with Central PSUs; BHEL, project authorities.

## **Financial Assistance for Punjab SEB**

1869. SHRI VARINDER SINGH BAJWA: Will the Minister of POWER be pleased to state:

(a) the total financial loss suffered by the Punjab State Electricity Board during the last three years, year-wise; and

(b) the total financial aid given by the Centre to Punjab to strengthen the electricity board during the period?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) As per information complied by the Power Finance Corporation, the Punjab State Electricity Board suffered commercial loss of Rs. 436 crore during the year 2002-03 and Rs. 596 crore during the year 2004-05 while it earned a commercial profit of Rs. 175 crore during the year 2003-04 on accrual basis.

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## RAJYA SABHA

(b) The Union Government, in order to help the State Utilities, is providing funds to States under Accelerated Power Development and Reforms Programme (APDRP) for investment for strengthening of subtransmission and distribution systems for, *inter-alia*, reducing technical losses and improving the quality of supply. Under APDRP incentive grants are also given for reducing cash losses of State Utilities.

Under Investment Component of APDRP Programme, Government of India has provided a financial assistance of Rs. 178.78 crores to Punjab during the period from 2002-03 to 2004-05.

A sum of Rs. 45.28 crore has been provided to Punjab in the year 2005-06 as incentive grant under APDRP for actual reduction in losses.

Besides this, following financial assistance has also been provided to Punjab State Electricity Board by Rural Electrification Corporation (REC) and Power Finance Corporation (PFC):

		(Ks. in crores)	
Year	Term Loan/Short Term Loan	Grants in aids	
		Kutir Jyoti	BPL
2002-03	731.35	0.48	0.00
2003-04	187.02	1.00	0.00
2004-05	531.90	0.33	1.50
2005-06			
(up to 28.2.2006)	579.03	0.00	1.50
TOTAL	2029.30	1.81	3.00

## Fund provided by REC

(Rs. in crores)

## Fund provided by PFC

(Rs. in crores) Year Amount Sanctioned Amount Disbursed 2002-03 391 14 2003-04 156 662 2004-05 107 77 2005-06 53 (upto Feb.' 2006)

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